



ANNEX II

List of circulars / notifications repealed with issuance of these Directions

With the issuance of these Directions, the instructions/guidelines contained in the following circulars/notifications, issued by the Reserve Bank stand repealed.

Sr. No	Subject	Circular/ Reference/ Notification No.	Date
For Commercial Banks (excluding RRB) and select AIFIs			
1.	Section 27(2) of the Banking Regulation Act, 1949 - Supervisory Reporting System for Banks	D.O.No.DOS.PS.SRS.Bks.01/15.02.80 0/94-95	February 28, 1995
2.	Supervisory Reporting System - DSB Returns (First Tranche)	DOS.No.OSM.SRS.BKS.74/15.02.800/ 95-96	November 23, 1995
3.	Supervisory Reporting System - DSB Returns - Offsite Monitoring and Surveillance	DOS/OSM.SRS.BKS.208/15.02.800/96 -97	March 21, 1997
4.	Introduction of Second Tranche of DSB Returns	DBS.BC.No.OSMOS.2/33.01.001.15/9 8-99	July 17, 1999
5.	Supervisory Reporting System – DSB Returns-Data Quality	DBS.CO.No.OSMOS.BC.5/33.01.001/1 999-2000	August 12, 1999
6.	Exposure to Sensitive Sectors	DBS.CO.No.OSMOS.BC.7/33.01.001/1 999-2000	September 15, 1999
7.	Annexure -1 of “Report of the Working Group on Supervision of Foreign Branches of Indian Banks – Reporting System for Overseas Branches of Indian Banks”	DBS.No.FBC.BC.34/13.12.001/99- 2000	April 6, 2000
8.	Supervisory Reporting System - DSB Returns (Second Tranche)	DBS.CO.OSMOS.BC.37/33.01.001/199 9-2000	June 16, 2000
9.	Off-site Monitoring and Surveillance System - DSB Returns	DBS.No.OSMOS.BC.1/33.01.001/2000 -01	July 5, 2000
10.	Supervisory Reporting System – Offsite Monitoring and Surveillance	DBS.No.OSMOS.BC.4/33.01.001/2000 -01	October 18, 2000



Sr. No	Subject	Circular/ Reference/ Notification No.	Date
11.	Supervisory Reporting System- Off-site Monitoring and Surveillance (OSMOS) – DSB Returns- Changes in the Input Module	DBS.CO.OSMOS.BC.2/33.01.001/2001-02	September 27, 2001
12.	Supervisory Reporting System- DSB Returns (First Tranche)	DBS.No.BC.OSMOS.3/33.01.021/2001-02	September 28, 2001
13.	Supervisory Reporting System Offsite Monitoring and Surveillance (OSMOS) DSB Returns Changes in the Input Module.	DBS.CO.OSMOS.BC.No.16/33.01.001/2002-03	May 17, 2003
14.	Off-site Monitoring and Surveillance (OSMOS) - DSB Returns - Time for Filing the Returns.	DBS.CO.OSMOS.BC.No.20/33.01.001/2004-05	May 04, 2005
15.	Co-ordinated Compilation Exercise for Financial Soundness Indicators.	DBS.CO.OSMOS.DO.No.12701/33.01.035/2009-10	March 25, 2010
16.	Revised IRS (Interest Rate Sensitivity under Traditional Gap Analysis) Return.	DBS.CO.OSMOS.BC.No.12601/33.01.001/2011-12	April 10, 2012
For UCBs			
17.	Off-site Supervisory System for Primary (Urban) Co-operative Banks	UBD.No.OSS.SUB.Cir.3/18.00.00/2003-2004	February 14, 2004
18.	Off-site Supervisory System for Primary (Urban) Co-operative Banks	OSS.PCB.Cir.47/18.00.00/2003-04	May 26, 2004
19.	Reporting of Large Exposures to Central Repository of Information on Large Credits (CRILC) – UCBs	DoS.OSMOS.No.4633/33.05.018/2019-20	January 16, 2020
20.	Para 27 applicable to UCBs of “Master Directions – Priority Sector Lending (PSL) –	RBI/FIDD/2020-21/72 Master Directions FIDD.CO.Plan.BC.5/04.09.01/2020-21	September 04, 2020



Sr. No	Subject	Circular/ Reference/ Notification No.	Date
	Targets and Classification”		
21.	Para 5.1.3 and Para 5.5.5 of the “Master Circular on Exposure Norms and Statutory/ Other Restrictions – UCBs”.	DCBR.CO.BPD.(PCB) MC No.13/13.05.000/2015-16	July 1, 2015
22.	Para 5.3.1 and para 5.4.1 of the “Master Circular - Management of Advances – UCBs”	DoR.CRE.REC.No.27/07.10.002/2023-24	July 25, 2023
23.	Para 8 of the “Guidelines on Assets-Liability Management (ALM) System in Tier II UCBs (other than Scheduled UCBs)”	UBD.PCB.Cir.No.3/12.05.001/08-09	September 17, 2008
24.	DCM return- Data on Call and Notice money	UBD.No.DS.PCB.CIR.31/13.01.00/2001-02	February 16, 2002
For NBFCs			
25.	Master Direction- Non-Banking Financial Company Returns (Reserve Bank) Directions, 2016	Master Direction DNBS.PPD.02/66.15.001/2016-17	September 29, 2016